

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

I.A.No.527/KB/2017
C.P.No.370/2010

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th February 2018, 10.30 A.M

Name of the Company		Adbhut Vincom Pvt.Ltd.-Vs-Hotel Birsa Pvt.Ltd. & Ors.		
Under Section		397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. Ms. Ishani Ganguly, Adv. of Adbhut Vincom
Private Limited

Adv.
20/2/18

ORDER

Ld. Counsel on behalf of the petitioner is present.

Ld. Counsel on behalf of the petitioner made a request for allowing him time to file reply. Prayer is allowed.

List on 03.04.2018.

Sd
(Jinan K.R.)
Member (Judicial)

Sd
(V.P. Singh)
Member (Judicial)